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- (XIII) Notificat on GSR No 1205, dated the 3rd October, 1961, publishing the Merchant Shipping (Apprentice hip to Sea Service) Amendment Rules, 1961
- (xiv) Notification GSR No. 1347, dated the 27th October, 1961, publishing the Merchan Shipping (Registration of Sailing Vessels) Amandment Rules, 1961
- (xv) Notification GSR No 1348, dated the 28th October, 1951, publishing the Merchant Shipping (Registration of Indian Ships) Amendment Rules, 1961

[Placed in Library see No LT-3259/61 for (xiii) to (xv)]

- (xvi) Notification GSR No 1510, dated the 18 h December, 1961, publishing the Merchant Shipping (Certificates of Competency) Rules, 1961 [Placed in Library See No. LT-3495/61]
- (xvii) Notification GSR No 167 dated the 27th January, 1962, publishing the Shipping Development Fund Committee (General) Amendment Rules, 1962
- (xviii) Notification GSR No. 209, dated the 9th February, 1962, publishing the Shipping Development Fund Com mittee (General) Second Amendment Rules 1982

[Placed in Library See No LT-3496/61 for (xvii) to (xviii)]

(xix) Notification GSR No 293, dated the 26th February, 1962, publishing the Shipping Development Fund Committee (General) Third Amendment Rules, 1962 [Placed in Library See N LT-3588/61] Notifications under the Delhi Development Act, 1957

DR D S RAJU Sir, I bog to lay on the Table, under sub-section 58 of the Delhi Development Act, 1957, a copy each of the following Notifications—

- (1) Notification No F 6-12/60 LSG, dated the 27th December, 1960, publishing the Delhi Development Authority (Preparation of Budget) Rules, 1960, issued by the Ministry of Health [Placed in Library See No LT 2348/61]
- (11) Notification No F 1(50)/60-GA, dated the 31st May, 1961, publishing the Delhi Development (Management of Properties) Regulations, 1961, issued by the Delhi Development Authority [Placed in Library See No LT-3101/61]
- (iii) Notification GSR No 1111, dated the 29th August 1961, publish ng the Delhi Development (Betterment Charge Arbitration) Rules, 1961, issued by the Ministry of Health [Placed in Library See No LT-3338/61]
- (iv) No ification SO No 2227, dated the 7th September, 1931, publishing the Delhi Development Authority (Salaries Allowances and Conditions of Service) Regulations, 1961, issued by the Delhi Development Authority [Placed in Library See No LT-3339/61]

NOTIFICATIONS UNDER THE ALL INDIA SERVICES ACT. 1951

SHRI B N DATAR SIT I beg to lay on the Table—

(a) A copy each of the following Notifications of the Ministry of Home Affairs publishing certain amendments in Sche-